## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 492/2014 O.A. No. 2411/2013

The 20th day of August, 2018

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Amit Kumar, Age 29 years, Roll No. 2002007488 S/o Shri Rameshwar Singh, Vill. Bahadurpur Garhi, Post Shahpur, Muzaffarnagar, Uttar Pradesh-251318.

.. Petitioner

(By Advocate: Shri Rajesh Chauhan for Shri Sachin Chauhan)

Versus

Shri Ashim Khurana, Chairman, Staff Selection Commission, Block No.12, CGO Complex, New Delhi-110 003.

.. Respondent

(By Advocate: Shri Gyanendra Singh)

## ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioner submits that since the respondents have complied with the orders of this Tribunal, the CP may be closed, however, liberty may be granted to the petitioner to avail his remedies, if he is still having any other grievance. 2. Accordingly, the CP is closed and notice is discharged, with liberty as aforesaid. No costs.

(A.K. BISHNOI) Member (A) (V. AJAY KUMAR) Member (J)

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